

(c) the number of undertakings in which the British and American collaborators hold majority shares or other special privileges?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) to (c) The information is being collected and will be placed on the Table of the House in due course.

SHRI NIREN GHOSH: May I know, Sir, whether it is a fact that the American capital here earns 20 per cent., on their invested capital during a year, and ultimately within five years more capital is exported from India than the capital invested by the Americans here between 1956 and 1960?

SHRI N. KANUNGO: I will take the information for what it is worth from the hon. Member.

SHRI C. D. PANDE: It is not correct.

SHRI A. M. TARIQ: Is it a fact that investments made by Americans and Britishers in this country are less than what they are going to take out as profits in the next five or ten years? What is going to be the policy of the Government this year in regard to the profits made on foreign investments in this country?

SHRI N. KANUNGO: I will suggest to him to look into the question. What is the question?

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

TURN-OVER OF THE STATE TRADING CORPORATION

*494. **SHRI M. C. SHAH:** Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) the turn-over of the State Trading Corporation in the commodities directly traded during the years 1960-61, 1961-62 and 1962-63; and

(b) the value of indirect trade done by the Corporation, during the same period?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) The information is as under:—

1960-61	.	.	Rs. 64.69 crores
1961-62	.	.	Rs. 77.39 crores
1962-63	.	.	Rs. 86.81 crores

(b) The information is as under:—

1960-61	.	.	Rs. 46.00 crores
1961-62	.	.	Rs. 48.00 crores
1962-63	.	.	Rs. 54.48* crores

*Exclusive of exports pertaining to link and barter deals amounting to Rs. 18.63 crores.

KRISHNA-GODAVARI RIVER WATERS DISPUTE

*495. **SHRI BABUBHAI M. CHINAI:** Will the Minister of IRRIGATION AND POWER be pleased to state what is the progress made in regard to the settlement of the dispute over the Krishna-Godavari waters between Maharashtra, Andhra Pradesh and Mysore?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Concerned data are under review at technical level.

ELECTRIFICATION OF VILLAGES

*501. **SHRI KRISHNA DUTT:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of villages State-wise, that have been electrified during the period from 1st of April, 1963 to the end of January, 1964; and

(b) whether, keeping in view the rate of rural electrification so far attained, it is reasonably possible to attain the target of electrification of 20,000 villages during the period of the Third Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) A statement giving the required information state-wise is placed on the Table of the House.

(b) Yes, Sir.

STATEMENT

Name of State	No. of villages/ towns electrified during the period from 1-4-63 to 31-1-1964
1. Andhra Pradesh	114
2. Assam	3
3. Bihar	46
4. Gujarat	138
5. Jammu and Kashmir	84
6. Kerala	20
7. Madhya Pradesh	98
8. Maharashtra	440
9. Madras	503
10. Mysore	171
11. Orissa	37
12. Punjab	172
13. Rajasthan	56
14. Uttar Pradesh	1,155
15. West Bengal	13
16. Union Territories	152
TOTAL	3,202

COMPLAINT AGAINST TEXTILE COMMISSIONER

*504. SHRI M. N. GOVINDAN NAIR: Will the Minister of Industry be pleased to state:

(a) whether it is a fact that Government received a complaint against the Textile Commissioner, Bombay

for showing special favour to M/s Model Woollen Mills and Modella Woollens Limited, Bombay in the matter of issue of licences for the import of woollen finishing machinery and for giving them more spindles than were permitted by the Ministry; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) There was an anonymous complaint that the Textile Commissioner had shown special favour to Messrs. Model Woollen Mills and Modella Limited, Bombay in the matter of issue of licences for the import of woollen finishing machinery and for giving them cotton waste spindles. The allegations though contained in an anonymous complaint were inquired into and found to be incorrect.

EFFLUENTS FROM STEEL PLANTS AT ROURKELA, DURGAPUR AND BHILAI

*507. SHRI DHANANJOY MOHANTY: Will the Minister of HEALTH be pleased to state:

(a) whether the effluents of the Rourkela Steel Plant discharged into river Bramhani are free from matters obnoxious to health; and

(b) whether similar is the case in Bhilai and Durgapur?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) The effluents discharged into river Bramhani from Rourkela Steel Plant are not totally free from matters injurious to health.

(b) The effluents from Durgapur Steel Plant are free from matters injurious to health. As regards Bhilai Steel Plant, obnoxious effluents are circulated in a closed circuit and are not discharged into natural water courses.